

avoid recurrence of such accidents in future;

(e) whether there are instructions to pilots/co-pilots not to fly aircraft in the bad weather conditions; and

(f) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRIMADHAVRAO SCINDIA) (a) and (b). An inquiry by Inspector of Accidents has been ordered by the D.G.C.A. A Court of Inquiry under a Judge of the High Court is also being constituted.

(c) Indian Airlines will pay compensation at Rs. 5 lakhs per adult passenger and Rs. 2.5 lakhs for the child passenger who lost their lives in the accident.

(d) The pilots are already being given exhaustive training. Improvement in such training is a continuous process.

(e) and (f). Meteorological minima are laid down for each airport which are based on visibility, cloud ceiling, type of navigational aids available at the particular airfield, etc. The commander of an aircraft makes his decision taking into account the laid down minima and current weather conditions.

Close-Circuit T.V. Sets at Station.

6498. SHRIRAJNATH SONKARSHASTRI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway stations in the country where close-circuit televisions have been installed and the income being earned there from;

(b) whether it is proposed to offer contracts for the installation of these televisions to unemployed local youths; and

(c) if so, the criteria and conditions laid down for offering such contracts?

THE MINISTER OF STATE IN THE MINISTER OF RAILWAYS (SHRI MALIKARJUN): (a) Close Circuit Televisions (CCTVs) have been installed at 38 Railway stations. Earnings from these contracts during 1990-91 was Rs. 31.12 lakhs.

(b) and (c) Contracts for installation and operation of CCTVs at stations are allotted to the highest bidder on inviting tenders for which unemployed youth can also apply.

Bakreshwar Thermal Power Plant

6499. SHRI CHITTA BASU: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) whether the government of West Bengal has applied for loans from the power Finance Corporation for implementation of the Bakreshwar thermal Power Project; and

(b) if so, the response of the Corporation thereto?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) : (a) Yes, Sir.

(b) Preliminary discussions were held recently regarding sanction of loan to West Bengal Power Development Corporation.

Rural Electrification in Karnataka

6500. SHRI S.B. SIDNAL: Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the number of electrified and unelectrified villages in Karnataka;